

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**O.A No.1743/2016
With
O.A. No.1744/2016**

**Reserved On:25.01.2018
Pronounced on:31.01.2018**

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

OA No.1743/2016

Ms. Mamta, Age 37 years,
D/o Ved Singh
924/31, Malik Colony,
Near Sainik Rest House,
Sonepat, Haryana,
Working as Archival Assistant. ... Applicant

OA No.1744/2016

Mrs. Anamika Tiwari, about 34 years,
W/o Ajeet Pandey
Working as Archival Assistant
Flat No.70, Paradise Apartment,
Rohini Sector-18, Delhi-110089.Applicant

(By Advocate: Shri E. Elanchezhiyan)

Versus

1. Union of India
Ministry of Culture,
New Delhi
Through its Secretary.
2. National Archives of India,
Janpath, New Delhi-110 001
Through its Director.
3. Staff Selection Commission,
Department of Personnel & Training
(DoP&T),
Nizam Palace, 1st MSO Building,
8th Floor,

234/4, AJC Bose Road,
Kolkata-700020
Through its Secretary.

... Respondents

(By Advocate: Shri Hanu Bhaskar)

ORDER

By Mr. V. Ajay Kumar, Member (J)

Heard Shri E. Elanchezhiyan, learned counsel for the applicants, Shri Hanu Bhaskar, learned counsel for the respondents and perused the pleadings.

2. As the issue involved in both the cases is identical, they are being disposed of by this common order.

3. The applicants filed the OAs seeking age relaxation in upper age limit for selection to the post of Archival Assistant (General), Central Service, Group 'B', Non-Gazetted and to permit them to appear in interview. The third respondent-Staff Selection Commission (SSC), vide advertisement No.ER-02/2015 invited applications for selection to the posts of Assistant Archivist (General) Group 'B' (Non-Gazetted)/Group 'C' (Non-Technical) from the eligible candidates.

4. The applicants, who are the contractual employees under the 2nd respondent-National Archives of India, submit that they should be granted the age relaxation upto 8 years for the post of Assistant Archivist (General) by treating them on par with the Government employees and as the respondents have not considered their request, filed the OAs questioning the impugned advertisement. As

no stay was granted, the respondents proceeded with the selection in pursuance of the impugned notification and they appointed the selected candidates.

5. The applicants failed to show how they are entitled for age relaxation upto 8 years of the maximum age limit for the post of Assistant Archivist (General). Further, the impugned notification was acted upon and the selected persons were already appointed in the said posts.

6. In the circumstances and for the aforesaid reasons, we do not find any merit in the OAs. Accordingly, the same are dismissed. No costs.

Let a copy of this order be also placed in OA No.1744/2016.

(NITA CHOWDHURY)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

RKS